

**IN THE INCOME TAX APPELLATE TRIBUNAL
DEHRADUN CIRCUIT BENCH : DEHRADUN
(THROUGH VIDEO CONFERENCING]**

**BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND
MS. SUCHITRA KAMBLE, JUDICIAL MEMBER**

**ITA No.6447/DEL/2016
[A.Y 2012-13]**

**Sh. Shivaji Singh
C/o. M/s. RRA Tax India
D-28, South Extension,
Part-I, New Delhi-110049
PAN No. AOTPS5319B**

**Vs. Income Tax Officer-1 (5)
Rudrapur**

[Appellant]

[Respondent]

**Date of Hearing : 26.08.2021
Date of Pronouncement : 26.08.2021**

**Assessee by : Dr. Rakesh Gupta, Advocate
Revenue by : Shri N. C. Upadhyay, CIT DR**

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER

This appeal by the assessee is preferred against the order of the Commissioner of Income Tax [Appeals], Haldwani dated 06.09.2016 pertaining to Assessment Year 2012-13.

2. Vide letter dated 12.07.2021 the assessee sought permission to withdraw the appeal as the dispute has been settled under the Vivad Se Vishwas Act,2020.

3. Noting the contents of the application the appeal is dismissed as withdrawn.

4. Decision announced in the open court in the presence of both the representatives on 26.08.2021.

Sd/-
[SUCHITRA KAMBLE]
JUDICIAL MEMBER

Sd/-
[N.K. BILLAIYA]
ACCOUNTANT MEMBER

Dated: 26.08.2021

NEHA

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Date of dictation	26.08.2021
Date on which the typed draft is placed before the dictating Member	26.08.2021
Date on which the typed draft is placed before the Other Member	26.08.2021
Date on which the approved draft comes to the Sr.PS/PS	26.08.2021
Date on which the fair order is placed before the Dictating Member for pronouncement	26.08.2021
Date on which the fair order comes back to the Sr.PS/PS	26.08.2021
Date on which the final order is uploaded on the website of ITAT	26.08.2021
Date on which the file goes to the Bench Clerk	26.08.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	